

Email**Sushil Kumar****Fwd: Response to the Draft Consultation process of Registration of Consumer Organisations****From :** S.M.K. Chandra <ja-cadiv@traf.gov.in>

Thu, Oct 05, 2023 05:15 PM

Subject : Fwd: Response to the Draft Consultation process of Registration of Consumer Organisations**To :** Sushil Kumar <to-cadiv2@traf.gov.in>**Cc :** Man Mohan Vyas <deputy-advisor.ca@traf.gov.in>**From:** "A. K. Singh" <anandksingh.edu@nic.in>**To:** "S.M.K. Chandra" <ja-cadiv@traf.gov.in>**Sent:** Thursday, October 5, 2023 10:49:30 AM**Subject:** Fwd: Response to the Draft Consultation process of Registration of Consumer Organisations**From:** "A.K Singh" <advisorit@traf.gov.in>**To:** "A. K. Singh" <anandksingh.edu@nic.in>**Sent:** Thursday, October 5, 2023 10:32:18 AM**Subject:** Fwd: Response to the Draft Consultation process of Registration of Consumer Organisations**From:** caocvo@gmail.com**To:** "A.K Singh" <advisorit@traf.gov.in>**Sent:** Thursday, October 5, 2023 12:23:13 AM**Subject:** Response to the Draft Consultation process of Registration of Consumer Organisations

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**Coordinated Action of Consumer & Voluntary
Organisations of Karnataka** ®

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**CAOCVO/TRAI-C-Regn Con/Sept 23
October 2023**

4th

Sri A K Singh
Advisor (ca -IT)
Telecom Regulatory Authority of India
New Delhi

Sir;

Greetings from CAOCVO

TRAI's initiative to amend the Registration of Consumer Organisations Regulations, 2013 (1 of 2013) Coming as it does after ten years of its origin, is indeed timely and necessary.

This is highly subjective and disputable. Unless they are more clearly explained it will not help. Therefore, this should be withdrawn.

- 1) Consumer Organisations have no boundaries, neither can they be restricted by gender, religion, class, racial discrimination or be confined to any small descriptions. Registration is based on legal requirements and jurisdiction not necessarily defining their roles, responsibilities or any limitations. This ought to be clear.
 - 2) TRAI makes use of the CAG to conduct CAPs. There is a vast amount of population yet to be reached. Hence, TRAI must encourage more organisations and networks to enlist them to assist rather than restrict.
 - 3) TRAI also needs more specialised, knowledgeable, experienced. Activists conduct advanced levels of consultations on the subject hence, they have to be encouraged rather than restricted.
 - 4) It appears that most of the CAGs are eager to conduct CAPs rather than participate in consultation processes. Hence networks should be encouraged to hold 'Open House' meetings to discuss draft consultations and record discussions. This will enhance feedback to Policy making.
- Please acknowledge receipt.



Somasekhar V K

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